



**CENTRAL ADMINISTRATIVE TRIBUNAL  
CHANDIGARH BENCH**

**Hearing by Video Conferencing**

**O.A. No.060/1020/2020**

Chandigarh, this the 22<sup>nd</sup> of July 2021

**HON'BLE MR. SURESH KUMAR MONGA, MEMBER (J)**

(Through video conference from Chandigarh Bench)

**HON'BLE MR. RAKESH KUMAR GUPTA, MEMBER (A)**

(Through video conference from Bangalore Bench)

Chamkaur Singh, s/o Harbhajan Singh aged about 31 years presently working as STE/TTI Jammu Tawi, R/o Village Nawa Purba, Satyawala, near SBS College of Engineering, Ferozepur (Pb) – 152004.

**....Applicant**

(BY: Sh. Jagdeep Jaswal, Advocate)

**Versus**

1. Union of India through General Manager, Northern Railway, Baroda House, New Delhi – 110001.
2. Chief Commercial Manager/PS, Headquarters Office, Baroda House, New Delhi – 110001.
3. Additional Divisional Railway Manager, Northern Railway Ferozepur (Punjab) Pin – 152004.
4. Sr. Additional Commercial Manager, Northern Railway, Ferozepur, Pin – 152004.

**... .Respondents**

(BY: Sh. Lakhinder Bir Singh, Advocate)

**O R D E R(Oral)****Per: SURESH KUMAR MONGA, MEMBER (J):**

In view of the order passed in M.A. No. 060/1496/2021, the original application is dismissed as withdrawn with liberty to the applicant to file a fresh one with better particulars.

**(RAKESH KUMAR GUPTA)**  
**MEMBER (A)**

**(SURESH KUMAR MONGA)**  
**Member (J)**

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